

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO. 576
TO BE ANSWERED ON 14.12.2018

SHARING OF UID DATA WITH STATES

576. SHRI NARAYAN LAL PANCHARIYA:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether UID data is being shared with State Governments;
- (b) if so, the details thereof, if not, the reasons therefor;
- (c) whether Government has taken any steps to ensure security of UID data during such sharing; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI S. S. AHLUWALIA)

(a) and (b): Unique Identification Authority of India (UIDAI) provides Yes/No and e-KYC authentication services to a number of Requesting Entities, which inter alia include various State Government Departments, for delivery of benefits and subsidies to their beneficiaries.

(c) and (d): UIDAI has a well-designed, multi-layered robust security system in place to maintain the highest level of data security and integrity in accordance with Chapter VI (Protection of Information) of the Aadhaar Act, 2016 and the Regulations notified under the Act. Some of the security measures are provision of secured channel, implementation of Aadhaar Data Vault, HSM, Registered Devices, Virtual ID-UID Token, biometric locking etc.
